GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.977 TO BE ANSWERED ON 26TH JULY, 2023

PENDING DUES OF FCI

977. SHRI T.N. PRATHAPAN:

SHRI BENNY BEHANAN:

DR. AMAR SINGH:

DR. A. CHELLAKUMAR:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI KUMBAKUDI SUDHAKARAN:

SHRI VINCENT H. PALA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the amount (in terms of rupees) of various pending dues and liabilities of the Food Corporation of India, year-wise since 2018;
- (b) the measures that the Government has taken towards the settlement of dues, as was recommended as high priority by the Parliamentary Standing Committee on Consumer Affairs, Food and Public Distribution in its 24th Report; and
- (c) whether the Government has any justification for the significant deduction of Rs. 90,789.89 crore from RE 2022-23 to BE 2023-24 for the Department of Food & Public Distribution, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

- (a): Details of pending dues are attached as Annexure-I.
- (b): For settlement of outstanding dues, Department of Food & Public Distribution and FCI are regularly pursuing the matter with the concerned Ministries and Departments, including Ministry of Finance.

In the wake of COVID-19 outbreak in the country in March 2020, the Department of Food and Public Distribution had started distribution of 'additional' and 'free-of-cost' foodgrains (Rice/Wheat) to around 80 crore Priority Household (PHH) and Antyodaya Anna Yojana (AAY) beneficiaries in the country under Pradhan Mantri Garib Kalyan Yojana (PMGKAY) to ameliorate the food security hardships faced by the poor and the needy due to unprecedented outbreak of the pandemic and lockdowns. Under PMGKAY, about 1,118 LMT foodgrains have been allocated under Phase-I to Phase-VII of the scheme with an earmarked total financial outlay of approximately Rs. 3.91 lakh crore upto 31.12.2022 only.

Now the Central Government is distributing free foodgrains to all NFSA beneficiaries, as per their entitlement, under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 1st Jan, 2023.

Government of India has continuously been providing sufficient funds to meet the food subsidy requirement of Food Corporation of India.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.977 FOR ANSWER ON 26.07.2023 IN THE LOK SABHA

The amount (in terms of rupees) of various pending dues of the Food Corporation of India year-wise since 2018.					
			e .		Amt. in Crores
Particulars	Closing Balance				
	2018-19	2019-20	2020-21	2021-22	2022-23
		9			
Ministry of Rural					
Development	2,454.03	2,454.03	2,454.03	2,454.03	2,454.03
Ministry of External	*		2		
Affairs	47.99	47.99	60.43	56.46	107.01
Ministry of Defence	0.73	0.64	0.42	0.43	0.35
